

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 68 of 2002

Thursday, this the 27th day of February, 2003

CORAM

HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER
HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

1. NCC Group Unit Run Canteen Employees Association (CSD), West Hill Barracks, Calicut-673 005, represented by its Secretary, Surendran Manikkoth - and working as Cashier, NCC Group Unit Run Canteen, West Hill Barracks, Calicut-673 005, residing at Kunniparambath House, PO Puthupanan, (Via) Vatakara, Kozhikode District.
2. K. Ravindran, Asst. Manager Grade-II, NCC Group Unit Run Canteen, West Hill Barracks, Calicut-673 005, residing at Punatil Koliyoth House, PO Keezhal, (Via) Vatakara, Kozhikode District.Applicants

[By Advocate Mr. U.K. Ramakrishnan]

Versus

1. Union of India, represented by its Secretary, Ministry of Defence, South Block, New Delhi8 - 110 011
2. The Chairman/Commander, NCC Group Unit Run Canteen (CSD), Management Committee, NCC Group Headquarters, West Hill Barracks, Calicut-673 005Respondents

[By Advocate Mr. N.M. James, ACGSC]

The application having been heard on 27-2-2003, the Tribunal on the same day delivered the following:

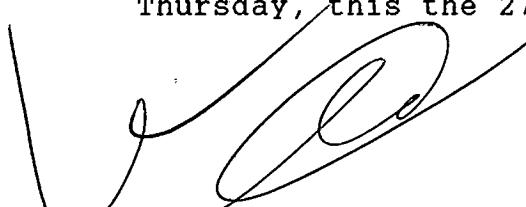
O R D E R

HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

Learned counsel for the applicants Shri U.K. Ramakrishnan states that the applicants may be permitted to withdraw the Original Application. Permission granted.

2. The Original Application is dismissed as withdrawn. No costs.

Thursday, this the 27th day of February, 2003


K.V. SACHIDANANDAN
JUDICIAL MEMBER


T.N.T. NAYAR
ADMINISTRATIVE MEMBER